

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00993/2012

Jabalpur, this Thursday, the 26th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Radheyshyam, Son of Shri Rambali Prasad Aged about 57 years
R/o Bungalow No.6 Rail Saurabh-Burn Company, Jabalpur
Presently posted as Chief Commercial Manager (F.M.) At East
Central Railway (E.C.R.) Hajipur Bihar **-Applicant**

(By Advocate-**None**)

V e r s u s

1. The Union of India, Through the Secretary, Ministry of Railways, Rail Bhawan, New Delhi 110001
2. The Railway Board, Through its Secretary, Rail Bhawan, New Delhi 110001
3. Shri U.K. Singh, the then Chief Commercial Manager North Central Railway Allahabad (U.P.) (Reporting Officer) Presently posted as Chief Operation's Manager (C.O.M.) North Central Railway Subedar Ganj, Allahabad (U.P.) 211001
4. The General Manager (Reviewing Authority) Northern Railway Baroda House New Delhi 110001
5. The Member Traffic (Accepting Authority) Railway Board, Rail Bhawan, New Delhi 110001
6. Advisor (Confidential) Competent Authority Railway Board Rail Bhawan New Delhi 110001
7. The General Manager, West Central Railway Zone Office, New Indira Market Jabalpur M.P.-482001 **- Respondents**

(By Advocate-**Shri A.S. Raizada**)

O R D E R (Oral)
By Navin Tandon, AM:-

None for the applicant. Even in the second call none appeared on behalf of the applicant.

2. It seems that the applicant is not interested in pursuing the matter any more. Thus, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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